

- (c) 7 Sub-Divisional Level Committees at Sub-Divisional Level
- (d) 102 Forest Rights Committees at the individual village level
- (d) The State Government has furnished the following information:—
- Implementation of the Act has started since 1.1.2008.
  - On 6.6.2012, a State Level Workshop was organized and it was decided to reconstitute village level Forest Rights Committees as those Committees were constituted at panchayat level.
  - Since then, 102 Forest Rights Committees have been reconstituted till the month of October, 2012.
  - All the Forest Rights Committees have started accepting the claims.
  - Forest Rights Committees have received 1736 claims from the Forest Dwelling Scheduled Tribes and other traditional forest dwellers till the end of October, 2012.
  - Scrutiny of claims is under process at the level of Forest Rights Committees.

(e) The State Government has informed that an Action Plan has been prepared according to which all the forest rights claims received will be decided and rights titles will be awarded to the forest dwelling Scheduled Tribes and other traditional forest dwellers by 31st December, 2013.

#### **Tribal population in Uttarakhand**

†136. SHRI MAHENDRA SINGH MAHRA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the types of tribals inhabiting the State of Uttarakhand and the population of each tribal community;

(b) the programmes being run by the Central Government for the development of these various tribals, inhabiting the State; and

(c) the details of the funds given to each tribal communities by the Ministry for the development of these different tribals, year-wise?

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†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRIMATI RANEE NARAH): (a) The Ministry of Tribal Affairs is the nodal Ministry for the Welfare and Development of Scheduled Tribes notified under Article 342 of the Constitution. There are 5 Scheduled Tribes notified in the State of Uttarakhand they are as follows:—

Name of the Tribe	Total population as per Census-2001
Tharu	85,665
Jannsari	83,262
Buksa	46,771
Bhotia	36,438
Raji	517

(b) The Ministry of Tribal Affairs is implementing various Centrally Sponsored/ Central Sector programmes like Girls' Hostel and Boys' Hostels for STs, establishment of Ashram Schools in Tribal Sub-Plan areas, educational complexes in low literacy pockets for educational development of ST girls in tribal areas, grants to NGOs for running educational institutions to increase the literacy rate among the tribals. Ministry of Tribal Affairs is the nodal Agency for overall policy, Planning and Coordination of programmes and schemes for welfare and development of Scheduled Tribes whereas concerned central Ministries/Departments and State Governments are responsible for proper implementation of Various sectoral programmes in the State/ UTs.

(c) Ministry does not allocate separate funds for different tribal communities.

**Plan for allotting land to landless tribals**

137. SHRI K.N. BALAGOPAL: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the total number of tribals in India, State-wise;
- (b) the total number of landless tribals in India, State-wise; and
- (c) the steps Government is planning to allot lands for landless tribals?